


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.213/7/HDB/2017
NAME OF THE COMPANY	MIC Electronics Limited
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Limited
NAME OF THE RESPONDENT(S)	MIC Electronics Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of Y. SURYANARAYANA	Counsel for Petitioner	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. Vikram	Counsel	9949901616	

Heard Mrs. C. Shilpa on behalf of Mr. Y. Suryanarayana, learned counsel for the petitioner and Mr. Nitish Bandary on behalf of Mr. P. Vikram, learned Counsel for the respondent.

Post the case on 20.12.2017.

  
Member (Technical)

  
Member (Judicial)